

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 5318
TO BE ANSWERED ON 6.4.2017

Acquisition of Land

5318. SHRIMATI NEELAM SONKER:

Will the Minister of COAL be pleased to state:

- (a) the number of farmers whose land has been acquired by Central Coalfields Limited(CCL) of Coal India Limited (CIL) and have not been given any compensation and jobs so far;
- (b) the details of the "Gair Majarua Land" where poor farmers, dalits and adivasis have been rehabilitated and settled and in whose name Government receipt is being given and which have been acquired by CCL;
- (c) the number of those persons who have not been provided any compensation and jobs along with the reasons therefor;
- (d) whether the Government proposes to provide jobs or compensation to such displaced persons; and
- (e) if so, the details thereof and the time frame fixed therefor and if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER, NEW AND RENEWABLE ENERGY AND MINES.**

(SHRI PIYUSH GOYAL)

(a) to (e): The information is being collected and will be laid on the Table of the House.
